

(ii) Statement by Government accepting the above Report. [Placed in Library. See No. LT. 7574/83 for (i) and (ii)].

**Report and Accounts (1982-83) of the Hindustan Latex Limited, Trivandrum and related papers.**

SHRI P. K. THUNGON: Sir, on behalf of SHRIMATI KUMUDBEN MANISHANKAR JOSHI, I beg to lay on the Table—

I. A copy of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Seventeenth Annual Report and Accounts of the Hindustan Latex Limited, Trivandrum, for the year 1982-83, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review (in English and Hindi) by Government on the working of the Company. [Placed in Library. See No. LT. 7625/83 for (i) and (ii)].

II. Statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the Report mentioned at I. (i) above. [Placed in Library. See No. LT 7625/83].

**I (i) Report and Accounts (1982-83) of the Semiconductor Complex Limited, S.A.S. Nagar, Punjab and related papers.**

(ii) Report and Accounts (1982-83) of the Computer Maintenance Corporation Limited, Secunderabad and related papers.

**II Report (1982-83) of the Development Council for Sugar Industry and related papers.**

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO): Sir, I beg to lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Fifth Annual Report and Accounts of the Semiconductor Complex Limited, S.A.S. Nagar, Punjab, for the year 1982-83, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-7510/83 for (a) and (b)].

(ii) (a) Seventh Annual Report and Accounts of the Computer Maintenance Corporation Limited, Secunderabad, for the year 1982-83, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See LT-7509/83 for (a) and (b)].

II. A copy (in English and Hindi) of the Annual Report of the Development Council for Sugar Industry for the year 1982-83, together with a statement by Government accepting the Report, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951 [Placed in Library. See No. LT- 7433/83].

**I Report and Accounts (for the period 30th June, 1981 to 31st March, 1982) of the India Tea and Restaurants Limited, Bombay and related papers.**

**II Accounts (1981-82) of the Tea Board and related papers.**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) (a) First Annual Report and Accounts of the India Tea and Restaurants Limited, Bombay, for the period